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Title : Industrial Disputes (Amendment) Bill.

15.27½ hrs.

INDUSTRIAL DISPUTES (AMENDMENT) BILL, 2005*
(AMENDMENT OF SECTION 2A, ETC.)

SHRI GINGEE N. RAMACHANDRAN (VANDAVASI): Sir, I beg to move for leave to introduce a Bill further to amend the Industrial Disputes Act, 1947.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947."

The motion was adopted.

SHRI GINGEE N. RAMACHANDRAN: I introduce the Bill.
